

Name of the corporate debtor: Jagdamba Industries Limited;

Date of commencement of CIRP : 22.08.2023;

List of creditors as on: 12.02.2024

Annexure – 3

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Commissioner, Commercial Taxes, W.B.	VAT	05.09.2023	32,15,30,421.00	52,15,729	Taxes	NIL	NIL	NO	-	28,19,62,798	-	3,43,51,894	NIL	The contingent claim pertains to five orders which are under appeal before Wb Taxation Tribunal APPEAL and High Court Appeal
2	EPFO	PF	22-11-2023	1,45,10,883.00	64,16,436	EPF	NIL	NIL	NO	-	-	-	80,94,447		The interest and penalty calculation under 14B / 7Q has mismatch and the claim under these sections were approved as per the calculation as per records of the CD and the balance claim under these section was not admitted.
2	Total			33,60,41,304.00	1,16,32,165.00		-	-	NIL		28,19,62,798.00	-	4,24,46,341.00	-	